

place since 1946 were uprooted at dead of night by the police with the help of CRP. They took bulldozer and demolished their houses and they have not been re-settled. They have been asked to go to the place where the garbage of the entire town is thrown...

[*Translation*]

MR. SPEAKER: You give me in writing.

[*English*]

Then I will find out because this is a subject which concerns Scheduled Castes and Scheduled Tribes. I will take it up.

SHRI CHIRANJILAL SHARMA: This is a central subject concerning Harijans.

[*Translation*]

MR. SPEAKER: I will see to it that is why I have asked you to give the in writing.

[*English*]

SHRI AJAY MUSHRAN (Jabalpur): Sir, this is the first time that the Demands for Grants of the Defence Ministry are not being discussed.

MR. SPEAKER: What can I do about it?

SHRI AJAY MUSHRAN: This is the first time the Demands are not being discussed.

MR. SPEAKER: This is the first time that we are discussing only three Ministries and the third Ministry might not be discussed fully. What can I do about it?

SHRI AJAY MUSHRAN: Priority to External Affairs Ministry over Defence was never given all these years.

MR. SPEAKER: It is upto the House. It is not my fault. Nor is it the fault of my Secretariat. It is with you people.

[*Translation*]

KUMARI MAMATA BANERJEE (Jadavpur): Please set up Budgetary Committees.

[*English*]

Demands of the Human Resources Development Ministry and the Defence Ministry should be discussed in the Budgetary Committee.

12.11 hrs.

#### PAPERS LAID ON THE TABLE

[*English*]

**Notification under Environment (Protection) Act, 1986 and Notification containing Corrigendum to Notification No. S.O. 8 (E) published in gazette of India dated 3.1.1989.**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table :- (1) A copy of the Notification No. S.O 237 (E) (Hindi and English versions) published in Gazette of India dated the 29th March, 1989 making certain amendments to Notification No. S.O. 394 (E) dated the 16th April, 1987, issued under section 19 of the Environment (Protection) Act, 1986. [Placed in Library See No. L.T-7792/89]

(2) A copy of the Notification No. S.O. 190 (E) (Hindi and English versions) published in Gazette of India dated the 15th March, 1989 containing corrigendum to Notification No. S.O. 8 (E) published in Gazette of India dated the 3rd January, 1989. [Placed in Library See No. L.T. 7793/89]

**Detailed Demands for grants of the Parliament, Secretariats of the President etc**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): On behalf of the Shri Eduardo Faleiro, I beg to lay on the Table of copy of the Detailed Demands for Grants (Hindi and English versions) of the Parliament, Secretariats of the President and Vice-President and Union Public Service Commission for 1989-90. [Placed in Library See No. L.T. 7794/89]

**Review on the working of and Annual Report of National Textiles Corporation Ltd. for 1987-88 and Statement for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
  - (i) Review by the Government on the working of the National Textiles Corporation Limited, for the year 1987-88.
  - (ii) Annual Report of the National Textiles Corporation Limited for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
  - (iii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT.7795/89]

**Drugs and Cosmetics (Fifth Amendment) Rules, 1988 and Statement for delay in laying these papers, Annual Report, Annual Accounts and Review on the working of All India Institute of medical Sciences, New Delhi for 1987-88 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): I beg to lay on the Table:-

- (1) A copy of the Drugs and Cosmetics (Fifth Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 681 (E) in Gazette of India dated the 6th June, 1988 under section 38 of the Drugs and Cosmetics Act, 1940 together with corrigendum to Hindi version published in Notification No. G.S.R. 44 (E) in Gazette of India dated the 20th January, 1989.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT 7796/89]
- (3)
  - (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1987-88.
  - (ii) A copy of the Annual Account (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1987-88 together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Medical Sciences, New Delhi, for the year 1987-88.
- (4) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library *See* No. LT-7797/89]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the Year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Board of Examinations, New Delhi, for the year 1987-88.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library *See* No. LT-7798/89]

**Notifications under Employees Provident Fund and Miscellaneous Provisions Act, 1952**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the 'Employment' Provident Fund and Miscellaneous Provisions, Act, 1952:-

- (i) The Employees' Family Pension (Amendment) Scheme, 1989 published in Notification No. G.S.R. 227 in Gazette of India dated the 25th March, 1989.
- (ii) The Employees, Deposit Linked Insurance (Amendment) Scheme, 1989 published in Notification No. G.S.R. 228 in Ga-

zette of India dated the 25th March, 1989 [Placed in Library, *See* No. LT. 7799/89]

12.12 hrs.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Sixty fifth Report**

[*English*]

SHRIM. THAMBIDURAI (Dharampuri): I beg to present the Sixty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

**ESTIMATES COMMITTEE**

**Seventy-ninth and Eightieth Reports and Minutes**

[*English*]

SHRI K.S. RAO (Machilipatnam): I beg to present the following reports:-

- (1) 79th Report (Hindi and English versions) of Estimates Committee on the Ministry of Health and Family Welfare (Department of Health)—All India Institute of Medical Sciences and Minutes of the Sittings of the Committee relating thereto.
- (2) 80th Report (Hindi and English versions) of Estimates Committee on the Ministry of Surface Transport Dredging Operations in Major Ports and Minutes of Sittings of the Committee relating thereto.